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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 106/7/NCLT/AHM/2018



Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2018

Name of the Company: Asha Goyal.  
V/s.  
Pharma Trades Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	VIJAYESH ATRE	ADVOCATE	RESPONDENT	
2.	Yogesh Tiwari	ADVOCATE	Applicant	

ORDER

Advocate Mr. Yogesh Tiwari is present for Financial Creditor/ Petitioner.  
Advocate Mr. Vijayesh Atre is present for Respondent.

At the request of the Advocate of the Petitioner matter is adjourned. No further  
adjournment shall be granted on the next date of hearing.

List the matter on 10.08.2018.

Dated this the 9th day of July, 2018.

  
MANORAMA KUMARI  
MEMBER JUDICIAL